

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal Nos. 177 of 2012 & 178 of 2012**

**Dated : 25<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Appeal No. 177 of 2012**

<b>BSES Rajdhani Power Ltd.</b>	<b>Versus</b>	<b>...</b>	<b>Appellant(s)</b>
<b>Delhi Electricity Regulatory Commission &amp; Ors.</b>		<b>...</b>	<b>Respondent(s)</b>

**Appeal No. 178 of 2012**

<b>BSES Yamuna Power Ltd.</b>	<b>Versus</b>	<b>...</b>	<b>Appellant(s)</b>
<b>Delhi Electricity Regulatory Commission &amp; Ors.</b>		<b>...</b>	<b>Respondent(s)</b>

Counsel for the Appellant(s) :	Mr. Amit Kapur Mr. Vishal Anand Mr. Gaurav Dudeja
Counsel for the Respondent(s) :	Mr. Pradeep Misra & Mr. Shashank Pandit Ms. Swapna Seshadri, Amicus Curaie

**ORDER**

We have heard the learned counsel for the State Commission for some time.  
Post the matter for further hearing on **7<sup>th</sup> November, 2013.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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